

Patna High Court Mediation Centre, Patna
NOTICE

As directed, all Learned Mediators/Learned Advocates, also the parties to the mediation proceeding are hereby informed that Hon'ble Patna High Court Mediation Committee has been pleased to direct to adjourn mediation proceedings in the Patna High Court Mediation Centre, Patna w.e.f. **04.01.2022** till further order keeping the view of sudden spike in Covid-19 cases as also in light of Court's notice dated 03.01.2022.

Patna-04.01.2022

By order,

Sd/-
(Md. Rustam),
Registrar-Cum-Secretary-Cum-Cordinator,
Patna High Court Mediation Centre, Patna.